

Hon' D.K Agrawal, J.M.
Hon' K. Olagya, A.M.

14¹¹/₉₀

None is present for the
petitioner. Shw ~~to~~ K.C.
Sinha counsel for the
respondents is present.

The petition is dismissed
for want of prosecution;
without any order as to
costs.


J.M.
(SWS)

See
J.M.

OK
Copy of order
sent to copy
section on
dt-15-11-90.

P3
15/11/90